Title: Situation arising due to illegal recruitment of women to the Gulf countries.

SHRIMATIP. SATHEEDEVI (BADAGARA): Sir, I would like to draw the kind attention of this House to the issues occurring due to illegal recruitment of employees especially woman to the Gulf countries.

Hundreds of poor emigrants who are defrauded by the recruiting agents are stranded at various Gulf countries, suffering untold misery and hardship in the labour camps. It is beyond words to describe the kind of tortures, mental and physical, they are subjected to in the labour camps. The Protector of Emigrants and Protector General of Emigrants are supposed to safeguard the interests of the Emigrants, but they are siding with the aforesaid recruiting agents for unlawful enrichment. The officials are acting in collusion with the agents after receiving huge amounts by way of illegal gratification.

It is reported that 25,000 women aged below 30 years were sent in the last four years to the Gulf countries from Kerala as housemaids, as beauticians, sales girls, tailors, hair dressers etc. These women, mostly from poor families, are approached by the recruiting agents and sub agents with a promise of providing good salary and annual leave of two months and free air tickets. Although the agents in the Gulf provided the sub-agents here with the money for making arrangements for their passports and air tickets and other expenses, the sub-agents usually took money from these women. Many of them were forced to pledge their houses and property to pay for this. Afterwards these women were forced to keep silent when they were facing harassment. Some of the women who were physically and mentally harassed were brought back to their native place by Non-Resident Keralites.

MR. SPEAKER: You have to mention it briefly. It cannot be such a long speech. You should learn to prepare short speeches.

SHRIMATI P. SATHEEDEVI: Sir, there are reports that many of these women who were taken to work as housemaids to UAE were forced into immoral activities by the agents. It has also been reported that some women along with others from Tamil Nadu and the northern States of the country and from Russia and Egypt were put in posh flats. Many of them are trapped in UAE, especially in Dubai with no passport or other travel documents.

Sir, I would like to urge upon the Government of India to look into the matter urgently and protect the interest of these women.

MR. SPEAKER: You have to be brief[snb25].